

TRADE MARKS REGISTRY, KOLKATA

OPPOSITION HEARING BOARD FOR THE MONTH OF OCTOBER , 2019

CAUSE LIST

| DATE | TIME | APPLICATION NO. | OPPOSITION/ RECTIFICATION NO. | PARTY NAME | OFFICER |
|-------------|-------------|---------------------------|--------------------------------------|--|-------------------|
| 03-10-2019 | 11.00AM | 3649419 U/R 45(2) | 937960 | IPR HOUSE.COM VS CHAKRABORTY & ASSOCIATES | SMT. RATAN SHALYA |
| 03-10-2019 | 11.15AM | 2694541 U/R 45(2) | 944871 | WORLDWIDE REGISTRATION BUREAU. VS S. MAJUMDAR & CO. | SMT. RATAN SHALYA |
| 03-10-2019 | 11.30AM | 2709159 U/R 45(2) | 944870 | WORLDWIDE REGISTRATION BUREAU VS S. MAJUMDAR & CO. | SMT. RATAN SHALYA |
| 03-10-2019 | 11.45AM | 3101026 U/R 45(2) | 965869 | WORLDWIDE REGISTRATION BUREAU VS S. MAJUMDAR & CO | SMT. RATAN SHALYA |
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| 14-10-2019 | 11.00AM | 2908445 U/R 45(2) | 902887 | SUDEB RAY VS SELVAM & SELVAM, ADVOCATES | SMT. RATAN SHALYA |
| 14-10-2019 | 11.15AM | 3655906 U/R45(2) | 910433 | PRAMOD KUMAR KAPOOR (ADVOCATE) VS DHEERENDRA KUMAR | SMT. RATAN SHALYA |
| 14-10-2019 | 11.30AM | 2221859 U/R 45(2) | 800035 | FOX & MANDAL VS NANAVATI & NANAVATI ADVOCATES | SMT. RATAN SHALYA |
| 14-10-2019 | 11.45AM | 1085234 | 734674 | MADAMSER & CO. VS ANAND AND ANAND | SMT. RATAN SHALYA |
| 14-10-2019 | 12.00PM | 2693884 U/R 45(2) | 944132 | LEXMOTION VS R.K. DEWAN & CO | SMT. RATAN SHALYA |
| 14-10-2019 | 12:00PM | 2090509 (Court Matter) | 262140 | G.S RIJHWANI & CO. VS D.P. AHUJA & CO. | SMT. RATAN SHALYA |
| 14-10-2019 | 12:15PM | 2328871 Court Matter) | 262137 | G.S RIJHWANI & CO. VS D.P. AHUJA & CO. | SMT. RATAN SHALYA |
| 14-10-2019 | 12:30PM | 2160484 (Court Matter) | 262139 | G.S RIJHWANI & CO. VS D.P. AHUJA & CO. | SMT. RATAN SHALYA |
| 14-10-2019 | 2:00PM | 2090508 (Court Matter) | 262142 | G.S RIJHWANI & CO. VS D.P. AHUJA & CO. | SMT. RATAN SHALYA |
| 14-10-2019 | 2:15PM | 2090507 (Court Matter) | 262138 | G.S RIJHWANI & CO. VS D.P. AHUJA & CO. | SMT. RATAN SHALYA |

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| 14-10-2019 | 2:30 PM | 2410830 (Court Matter) | 262141 | G.S RIJHWANI & CO. VS D.P. AHUJA & CO. | SMT. RATAN SHALYA |
| 15-10-2019 | 11.00AM | 655960 | 711846 | O.P. SHARMA BROTHERS VS K & S PARTNERS | SMT. RATAN SHALYA |
| 15-10-2019 | 11.15AM | 761733 | 713716 | D.SEN & CO VS TRADE MARK REGISTRATION BUREAU | SMT. RATAN SHALYA |
| 15-10-2019 | 11.30AM | 644535 | 221519 | S.MAJUMDAR VS MANOJ G. MENDA | SMT. RATAN SHALYA |
| 15-10-2019 | 11.45AM | 1150897 | 714027 | DASWANI & DASWANI VS GENERAL LIBRARY AND PRESS | SMT. RATAN SHALYA |
| 15-10-2019 | 12.00PM | 3720398 U/R 45(2) | 938032 | GLOW WELL VS DASWANI & DASWANI | SMT. RATAN SHALYA |
| 16-10-2019 | 11.00AM | 600226 U/R 45(2) | 731443 | D. SEN & CO VS BAGRI POLYTEX LIMITED | SMT. RATAN SHALYA |
| 16-10-2019 | 11.15AM | 3651605 U/R 45(2) | 914985 | BALAJI IP PRACTICE VS LEXORBIS | SMT. RATAN SHALYA |
| 16-10-2019 | 11.30AM | 2397687 U/R 45(2) | 914513 | MACE CORPORATE ASSOCIATES VS DASWANI & DASWANI | SMT. RATAN SHALYA |
| 16-10-2019 | 11.45AM | 3230558 U/R 45(2) | 916942 | ARJUN T. BHAGAT & CO VS CHAKRABORTY & ASSOCIATES | SMT. RATAN SHALYA |
| 16-10-2019 | 12.00PM | 3615714 U/R 45(2) | 916912 | SANJAY KUMAR JAIN ADV VS RIMA DAS, ADVOCATE | SMT. RATAN SHALYA |
| 17-10-2019 | 11.00AM | 3301060 U/R 45(2) | 919355 | IPR HOUSE.COM VS G.S. RIJHWANI & CO | SMT. RATAN SHALYA |
| 17-10-2019 | 11.15AM | 3590754 U/R 46(2) | 913203 | NITINDRA MOHAN MOOKERJEE, ADVOCATE VS ANAND AND ANAND | SMT. RATAN SHALYA |
| 17-10-2019 | 11.30AM | 3454077 U/R 45(2) | 919391 | D. SEN & CO VS G L VERMA | SMT. RATAN SHALYA |
| 17-10-2019 | 11.45AM | 3411701 U/R 45(2) | 922210 | D.P. AHUJA & CO VS ANM GLOBAL INC | SMT. RATAN SHALYA |
| 17-10-2019 | 12.00PM | 3121249 U/R 45(2) | 906135 | K.K. MODAK, ADVOCATE VS USHA A. CHANDRASEKHAR | SMT. RATAN SHALYA |

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| 21-10-2019 | 11.00AM | 3149894 U/R 45(2) | 913949 | PRG ASSOCIATES VS MITRA & ASSOCIATES | SMT. RATAN SHALYA |
| 21-10-2019 | 11.15AM | 2924050 U/R 45(2) | 907062 | DE PENNING & DE PENNING VS MRS.PINKY BAGARIA AGARWAL, ADVOCATES | SMT. RATAN SHALYA |
| 21-10-2019 | 11.30AM | 3081718 U/R 45(2) | 906806 | SUSHANT M. SINGH & ASSOCIATES VS IPR HOUSE.COM | SMT. RATAN SHALYA |
| 21-10-2019 | 11.45AM | 3643330 U/R45(2) | 923133 | S.SINGH & ASSOCIATES VS IPM SERVICES | SMT. RATAN SHALYA |
| 21-10-2019 | 12.00PM | 1462606 U/R 45(2) | 720743 | D. P. AHUJA & CO VS ANAND AND ANAND | SMT. RATAN SHALYA |
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| 22-10-2019 | 11.00AM | 462605 U/R 45(2) | 720744 | D. P. AHUJA & CO VS ANAND AND ANAND | SMT. RATAN SHALYA |
| 22-10-2019 | 11.15AM | 3546574 U/R 45(2) | 928337 | ANUPAM PORWAL VS KOLKATA TRADE MARK SERVICE | SMT. RATAN SHALYA |
| 22-10-2019 | 11.30AM | 2621117 U/R 45(2) | 928335 | SHARMA & ASSOCIATES VS DAS & ASSOCIATES | SMT. RATAN SHALYA |
| 22-10-2019 | 11.45AM | 3613382 U/R 45(2) | 931285 | UNISERVE LAW OFFICES VS MRS.PINKY BAGARIA AGARWAL, ADVOCATES | SMT. RATAN SHALYA |
| 22-10-2019 | 12.00PM | 3528046 U/R 45(2) | 930658 | C. J. ASSOCIATES VS KOLKATA TRADE MARK SERVICE | SMT. RATAN SHALYA |
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| 23-10-2019 | 11.00AM | 3561435 U/R 45(2) | 931038 | DELHI REGISTRATION SERVICE VS LEXMOTION | SMT. RATAN SHALYA |
| 23-10-2019 | 11.15AM | 1912004 U/R 45(2) | 880483 | MANISHA KHANNA VS S.S. DATTA & ASSOCIATES | SMT. RATAN SHALYA |
| 23-10-2019 | 11.30AM | 2376511 U/R 45(2) | 924620 | GOODWILL REGISTRATION SERVICE VS KOLKATA TRADE MARK SERVICE | SMT. RATAN SHALYA |
| 23-10-2019 | 12.00PM | 2725521 U/R 45(2) | 935667 | FACTUM LAW VS LEXMOTION | SMT. RATAN SHALYA |
| 23-10-2019 | 12:15PM | 3342037 U/R 45(2) | 922306 | MADAMSER & CO. VS TRADE MARK REGISTRATION BUREAU | SMT. RATAN SHALYA |
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| 24-10-2019 | 11.00AM | 3269632 U/R 45(2) | 917569 | ZEUSIP vs DEPENNING & DEPENNING | SMT. RATAN SHALYA |
| 24-10-2019 | 11.15AM | 3616311 U/R 45(2) | 917822 | BESTONE CONSULTANCY VS VANCHINATHAN | SMT. RATAN SHALYA |
| 24-10-2019 | 11.30AM | 3342040 U/R 45(2) | 922304 | MADAMSER & CO VS TRADE MARK REGISTRATION BUREAU | SMT. RATAN SHALYA |
| 24-10-2019 | 12.00PM | 989421 U/R 45(2) | 229213 | VARIKASERY & VARIKASERY VS S. MAJUMDAR & CO | SMT. RATAN SHALYA |
| 24-10-2019 | 12:15PM | 3589770 U/R 45(2) | 930043 | KUNWAR PANDEY VS LEXMOTION | SMT. RATAN SHALYA |